


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 03.07.2021**

MORNING SESSION

<p style="text-align: center;"><u>HEARING</u></p> <p>1. Misc.58/2020 2. Misc.68/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>3. Misc.39/2021</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>4. A.P.88/2021 5. A.P.89/2021</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>6. CrI.Misc.312/2021</p> <p style="text-align: center;"><u>CHARGE</u></p> <p>7. S.C.78/2020</p> <p style="text-align: center;"><u>HBC</u></p> <p>8. S.C.66/2020</p>	<p style="text-align: center;"><u>FURNISH SURETY BY</u></p> <p>9. S.C.11/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>10. S.C.298/2018 11. S.C.245/2013</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>12. S.C.62/2017</p> <p style="text-align: center;"><u>NBW TO ACCUSED AND NOTICE TO</u></p> <p style="text-align: center;"><u>SURETIES</u></p> <p>13. S.C.32/2018 14. S.C.370/2019 15.S.C.34/2020</p>
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AFTERNOON SESSION

<p style="text-align: center;"><u>STEPS</u></p> <p>1. A.P.61/2020 2. A.P.71/2020 3. A.P.93/2020 4. R.A.250/2020 5. R.A.262/2020 6. A.P.57/2021 7. A.P.58/2021 8. A.P.59/2021 9. A.P.60/2021</p>	<p>10. A.P.61/2021 11. A.P.62/2021</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>12. R.A.142/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>13. CrI.Misc.904/2021</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>14. CrI.Misc.991/2021</p>
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Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,

BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 03.07.2021

(As per modified SOP dated 25.06.2021

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. R.A. 86/2020	1. R.A. 102/2008
2. M.A. 59/2014	
3. A.S. 57/2018	
4. A.S. 58/2018	
5. A.S. 59/2018	
6. A.S. 60/2018	
7. A.S. 6/2019	
8. R.A. 78/2020	
9. CrI.A. 45/2014	
10. CrI.A. 46/2014	
11. CrI.A. 47/2014	
12. CrI.Misc. 990/2021	

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -03.07.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 57/2015	Evidence
2	Spl. Case 70/2016	Evidence
3	Spl. Case 120/2016	Evidence
4	Spl. Case 140/2016	Evidence
5	Spl. Case 50/2017	Evidence
6	Spl. Case 222/2018	Evidence(JC)
7	Spl. Case 630/2018	Evidence(JC)
8	Spl. Case 85/2019	Evidence(JC)
9	Spl. Case 130/2020	Evidence
10	Spl. Case 136/2014	Evidence
11	Spl. Case 22/2013	Argument
12	Spl. Case 5/2013	Argument
13	Spl. Case 270/2018	Orders
14	Spl. Case 90/2021	Orders
15	Crl Misc 911/2021	Orders
Afternoon Session		
16	Spl. Case 349/2020	Objection
17	Spl. Case 198/2021	Objection
18	Crl Misc 973/2021	Objection
19	Crl Misc 974/2021	Objection
20	Crl Misc 977/2021	Objection
21	Crl Misc 978/2021	Objection
22	Crl Misc 979/2021	Objection
23	Crl Misc 944/2021	Await notice
24	Spl. Case 198/2021	Charge(JC)
25	Spl. Case 228/2021	Charge(JC)
26	Spl. Case 99/2021	HBC(JC)
27	Spl. Case 116/2021	HBC(JC)
28	Spl. Case 199/2021	HBC(JC)
29	Spl. Case 126/2012	For reply
30	Spl. Case 334/2020	Hearing

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

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**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 03-07-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>HEARING</u> 1. M.C.145/2020 2. R.A.86/2019</p> <p><u>STEPS</u> 3. R.A.3/2019 4. EX.91/2020 5. EX.95/2020</p> <p><u>APPEARANCE OF PARTY</u> 6. M.C.90/2020</p> <p><u>NOTICE</u> 7. R.A.220/2020</p> <p><u>EVIDENCE</u> 8. M.C.104/2020 9. M.C.138/2020 10. M.C.126/2020</p>	<p><u>EVIDENCE</u> 1. SC.187/2015 2. SC.32/2020</p> <p><u>CHARGE</u> 3. SC.209/2019 4. SC.30/2020 5. SC.43/2021</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>ATTACHMENT WARRANT</u> 11. EX.151/2018 12. EX.152/2018 13. EX.13/2019</p> <p><u>OBJECTIONS</u> 14. M.C.268/2020</p> <p><u>FOR ENQUIRY AN I.A.</u> 15. M.C.154/2020</p>	<p><u>OBJECTIONS</u> 6. CRL.MISC.980/2021</p> <p><u>OFFICE OBJECTIONS</u> 7. CRL.R.P.13/2021</p> <p><u>ORDER</u> 8. CRL.MISC.937/2021 9. CRL.MISC.969/2021</p> <p><u>FOR PRODUCTION OF ACCUSED</u> 10. SC.116/2021 11. SC.128/2021 12. SC.133/2021</p> <p><u>HBC</u> 13. SC.60/2020 14. SC.169/2020 15. SC.51/2021</p>

Ch
27/7/2021

(CHENNAPPA GOUDA)
VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 03.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) M.V.C. 18/2020 2) M.V.C. 28/2020</p> <p><u>Further Evidence:</u> 3) M.C. 21/2020 4) M.C. 99/2020</p> <p><u>Evidence:</u> 5) SC 80/2013 6) SC 102/2013 7) SC 241/2014 8) SC 176/2015 9) SC 177/2015 10) SC 48/2016 11) SC 188/2016</p> <p><u>Amendment:</u> 12) M.A. 134/2010 13) R.A. 75/2018</p> <p><u>Compliance:</u> 14) M.C. 26/2020</p> <p><u>Objection:</u> 15) R.A. 77/2018</p>	<p><u>Arguments:</u> 16) M.A. 68/2009 17) M.A. 46/2010 18) M.A. 18/2012 19) R.A. 91/2016 20) CrI.R.P. 78/2018</p> <p><u>Objection:</u> 21) CrI.Misc. 989/2021 22) CrI.Misc. 992/2021 23) CrI.Misc. 986/2021</p> <p><u>To hear:</u> 24) R.R.P 1/2016 25) CrI.Misc. 988/2021</p> <p><u>HBC:</u> 26) SC 8/2020 27) SC 64/2020 28) SC 111/2020 29) SC 35/2021</p> <p><u>Order:</u> 30) CrI.Misc. 971/2021</p>

Sd/-

VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 25/06/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 03.07.2021**

MORNING SESSION

AFTERNOON SESSION

EVIDENCE

313 STATEMENT

ORDER

1	Misc	91/2015	9	SC	173/2017	1	CrI.M.	932/2021
			10	SC	152/2018	2	CrI.M.	938/2021

FURTHER ARGUMENTS

2	RA	285/2011		CHARGE		3	CrI.M.	947/2021
			11	SC	162/2018	4	CrI.M.	948/2021
			12	SC	43/2019	5	CrI.M.	957/2021
						6	CrI.M.	962/2021

TO HEAR

3 G&WC 16/2021

OBJECTION

	SUMMONS		13	CrI.M.	948/2021
4	SC	53/2020	14	CrI.M.	985/2021
			15	CrI.M.	993/2021

EVIDENCE

5 SC 318/2018
6 SC 42/2019
7 SC 122/2019
8 SC 271/2019

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 03-07-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. EX47/2012 2. RA 25/2019 3. AS 53/2019 4. RA 203/2020 5. RA 26/2017 6. Misc.11/2018 7. G & WC 30/2018 8. Misc.62/2016 9. G & WC 14/2020 10. RA 164/2015 11. RA 168/2015 12. AS 54/2019 13. P & SC 25/2020	14. Spl.C.18/2013 15. SC 100/2013 16. SC 133/2019
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. EX54/2019 2. G & WC 3/2020 3. EX57/2020 4. RA 197/2019 5. EX68/2020 6. RA 19/2018 7. RA 120/2018 8. RA 87/2019 9. RA 138/2019 10. G & WC 36/2018 11. RA 7/2019 12. Misc.42/2019 13. RA 58/2020 14. RA 159/2018 15. Misc.53/2020 16. RA 330/2012	Nil

Date : 02-07-2021.
Place : Bengaluru.

Sd/-
I/c. IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

CAUSE LIST OF THE COURT OF SRI HANAVARAJ
CHENGTI
HON'BLE X ADDL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)

MORNING SESSIONS
DATED 03.07.2021

Sl. No.	Case No.	Stage
1	Com OS 601/2021	Evidence
2	Com Misc 1/2021	Evidence
3	Com Ex 65/2020	Hearing
4	Com OS 33/2020	Hearing
5	Com OS 92/2021	Hearing
6	Com Misc 217/2021	Hearing
7	Com AS 55/2021	Hearing
8	Com OS 854/2021	Objection
9	Com OS 377/2020	Summons
10	Com OS 247/2020	Summons
11	Com OS 18/2021	Summons
12	Com OS 19/2021	Summons
13	Com OS 40/2021	Summons
14	Com OS 41/2021	Summons
15	Com OS 300/2021	Hearing

AFTERNOON SESSION

1.	Com OS 499/2021	Summons
2	Com OS 438/2021	Summons
3	Com OS 503/2021	Summons
4	Com OS 504/2021	Summons
5	Com OS 512/2021	Summons
6	Com OS 618/2021	Summons
7	Com OS 623/2021	Summons
8	Com OS 676/2021	Summons
9	Com OS 692/2021	Summons
10	Com OS 699/2021	Summons
11	Com OS 306/2020	Notice
12	Com OS 189/2021	Summons
13	Com OS 446/2021	Notice
14	Com OS 247/2021	Summons
15	Com OS 894/2021	Notice

X ADDL DISTRICT AND SESSIONS AND JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I Cause List Dated 03-07-2021	
Morning Sessions	Afternoon Sessions
SUMMONS	ARGUMENTS.
1) SPL.C 96/2017	11) SPL.C 385/2018
Evidence	CUSTODY MATTERS
2) SPL.C 2/2015	12) SPL.C 236/2021
3) SPL.C 43/2015	
4) SPL.C 181/2015	Charge
5) SPL.C 93/2017	13) SPL.C 457/2019
6) SPL.C 99/2017	
7) SPL.C 510/2017	HBC
8) SPL.C 70/2018	14) SPL.C 47/2021
9) SPL.C 388/2018	
10) SPL.C 301/2019	NBW Proclamation and attachment
	15) SPL.C 84/2018
	16) SPL.C 469/2018
	NBW TO ACCUSED
	17) SPL.C 386/2019